

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

**ADVERTISEMENT
Imphal, the 20th March, 2017**

No. HCM/A-72/2015-Estt./..... Applications are invited from the citizens of India as defined under Article 5 and 6 of the Constitution of India for filling up of 3(three) posts (likely to be increased) of Law Assistant (on contract basis) for a period of 1 (one) year (which may be extended) in the High Court of Manipur, Imphal.

1. Name of Post : Law Assistant
2. Scale of Pay : Honorarium of Rs. 15,000/- (fixed) per month.
3. Total No. of post : 3(three) - Unreserved (likely to be increased).
4. Age : Maximum age for appointment to the post of Law Assistant shall be 27 years as on the date of advertisement.
5. Qualification : Recruitment of Law Assistant shall be made from amongst graduates in Law with minimum of 55% marks (or equivalent in Cumulative Grade Point System of marking) from any institution recognised by Bar Council of India/ University Grants Commission.
6. Examination Fee : Rs. 500/- for General, Rs. 300/- for SC/ST/OBC/PH Candidates by Banker's Cheque/ Demand Draft drawn from any branch of State Bank of India (SBI).
7. Last date of Form Submission : 7th April, 2017.
8. Method of Selection:
 - (i) A Committee of High Court Judges constituted by the Chief Justice shall make the selection of Law Assistants.
 - (ii) Selection of Law Assistant shall be made on the basis of academic record, achievements in co-curricular activities, proficiency in research skills, requisite knowledge of computer applications and performance at the interview. Candidates may be shortlisted for interview on the basis of academic record, and/or marks obtained in the written test, in case the Committee decides to conduct a written test. Where a written test is to be conducted, such test shall comprise of a question paper for testing knowledge of the candidate in law, both substantive and procedural, English Language and General Knowledge.
 - (iii) Personality, aptitude and orientation of a candidate shall also be given due weight at the interview.

HOW TO APPLY

Duly filled up and signed application form with a Banker's Cheque/Demand Draft drawn from any branch of State Bank of India (SBI) (Payable at Imphal) for Rs. 500/- for general and Rs. 300/- for SC/ST/OBC/PH candidates) in favour of **Registrar General Examination, High Court of Manipur** should be submitted either by post or in person to the **Registrar General, High Court of Manipur, Imphal, Mantripukhri - 795002**, on or before 7th April, 2017. The application format may be downloaded from the officials website <http://hcmimphal.nic.in>.

Note:

1. Applicants are advised to fill up their application forms correctly, properly and completely otherwise their applications will not be accepted.
2. Enclosures:
 - (a) Copies of self-attested Certificate of age proof/educational qualification, Scheduled Tribe/ Scheduled Caste O.B.C. etc. .
 - (b) Self addressed, stamped (Rs.25/-) envelope of the size of 23X10 cm. (c) 2(two) extra colour passport size photograph.
3. Those applications submitted by post or in person/by hand to this Registry after the last date of submission are liable to be rejected and no request whatsoever will be entertained.
4. Date of Written Test /Interview (Viva Voce) will be notified in the Admit Card issued.
5. The Registry reserves the right to reject any application which are not in proper form/incomplete. The rejection of applications will be after proper screening and not at the time of submission of the forms.
6. Candidates already in Government services should apply through proper channel.
7. Any further changes to the notifications shall be published only on our official Website <http://hcmimphal.nic.in>

Sd/-

(A.Guneshwar Sharma)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

No. HCM/A-72/2015-Estt/ *57018-21* Imphal, the 20th March, 2017

Copy to :-

1. The Secretary (Law), Government of Manipur.
2. The Director of Information & Public Relations, Government of Manipur for favour of wide publicity.
3. The Central Project Coordinator (CPC), High Court of Manipur.
- He is requested to upload the same and the details in the official website of this Registry.
4. The Director, Doordarshan Kendra, Imphal, for favour of wide announcement.
5. The News Editor, ISTV, Imphal for favour of wide announcement.
6. The News Editor, Impact TV, Imphal for favour of wide announcement.
7. Notice Board /Guard File/ Concerned File.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

ANNEXURE - A

THE HIGH COURT OF MANIPUR
AT IMPHAL

APPLICATION FORM FOR THE POST OF LAW ASSISTANT

*Affix a recent self
Attested coloured
passport*

1. Name in full
(in block capital letters) :
2. Father's / Husband's name :
3. Postal Address :
.....
.....
4. Permanent Address :
.....
.....
5. Date of Birth :
6. Age (as on 20.03.2017) :
7. Educational Qualification :
8. Marital Status :
9. Phone No. (if any) :
10. Category (SC/ST/OBC/General) :
11. Banker's Cheque /Demand Draft :
12. List of enclosures :

Date :

Place :

SIGNATURE OF APPLICANT

THE HIGH COURT OF MANIPUR
AT IMPHAL

ADMIT CARD FOR THE POST OF LAW ASSISTANT

*Affix a recent self
Attested coloured
passport*

EXAMINATION CENTRE
(to be filled in by the office)

DATE OF EXAMINATION
(to be filled in by the office)

ROLL NO.
(to be filled in by the office)

1. Name in full :
(in block capital letters)
2. Father's / Husband's name :
3. Postal Address :
.....
.....

**REGISTRAR (ADMN./PM & P)
HIGH COURT OF MANIPUR**